

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP No. 43/2014

Present: 1. Hon'ble Member (J) Shri Jinan K.R
2. Hon'ble Member (J) Shri M.B Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th June 2018, 10:30 A.M

Name of the Company		Nextgen Dealers Pvt. Ltd. & Ors. -Vs- The Agarpara Co. Ltd. & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Joshna Chowdhury
 2. Anitra Bose
 3. A. Chatterjee
 4. Samrat Ghose
 1. Shaanuk Mitra, Adv. for R-1

} for the Pet's

[Signature]
 15/6/18

[Signature]
 15/6/18

1. Anik Banerjee for Resp. no. 1

[Signature]
 15/6/18

1. Rajib Muttich for resp no. 7
 2. Samkaran Sankar for resp no. 7

Rajib Muttich
 Advocate.
 15/6/18

1) Mr Pramit K. Roy, Sr Adv } R 21
 2) Mr Subhajit Ghosh, Adv }
 3) Mr Aditya Konradis, Adv }

S. Ghosh
 15/6/18

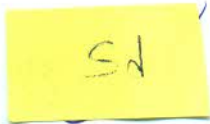
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ORDER

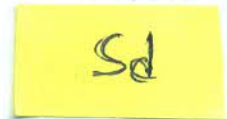
Ld. Counsel for the petitioners, respondent nos. 1, 7 and 21 is present.

In view of the directions of the Hon'ble NCLAT in Company Appeal (AT) 14 of 2018 the appellant who is petitioner in the CP was directed to file an amended petition. In view of the direction an amended petition filed and came up for consideration on today. Respondent Nos. 1, 7 and 21 is present. As per the directions notices have to be issued to the respondents, who did not turn up on today. Issue notice. Petitioner is directed to serve the notice to the remaining respondents and file affidavit of service.

List it for further consideration on 24/08/2018.



(M.B. Gosavi)
Member (J)



(Jinan K.R.)
Member(J)